

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00509/2018

Jabalpur, this Monday, the 18th day of June, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Manoj Shrivastava (IPS), S/o Shri K.K.Sinha,
Aged about 50 years, Superintendent of Police,
Sidhi, District Sidhi (MP)-48661
(By Advocate –**Shri S.Ganguly**) **-Applicant**

V e r s u s

1. Union of India, through its Secretary,
Department of Home Affairs, North Block, New Delhi-110001

2. State of Madhya Pradesh, Through its Principal Secretary, Department of Home, Mantralaya, Vallabh Bhawan, Bhopal (M.P.)-462001

3. Shri Tarun Nayak, Superintendent of Police,
Seoni, District Seoni (M.P.)-480661 -**Respondents**
(By Advocate –**Shri J.P.Shukla proxy counsel for**
Shri Vijay Pandey)

ORDER (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant submits that in view of the subsequent developments he wants to withdraw this case.

2. In view of it, the Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member